

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 28/09/2020

Sr. No.	Case No.	Party Name	Stage
1	ABA 814/2020	Jigesh Dilip Shah Vs The State of Maharashtra L.T.Marg P.stn.	Hearing
2	ABA 498/2020	Parvez Gayasuddeen Khan @ Babu Bhai Vs State Bhoiwada Police Station	Hearing
3	CRI BA 1922/2020	Mohammed Hanif Moinddin Qureshi - Applicant. Vs State - R.A.K. Marg Police Station - Respondent.	Hearing
4	S.C. 489/2018	The State of Nagpada Police Station Vs Sarfaraj Babauram Vishnuprasad and Others 1	Order
5	CRA 747/2019	The State - Coloba Police Station - Applicant Vs Jitendra Satish Avhad - Accused, Respondent	Order
6	CRI BA 1912/2020	Navin Pradeep Parmar --- Applicant Vs The State of Maharashtra - Bhoiwada Police Station --- Respondent	Appearance
7	CRI BA 1915/2020	Venktesh Radhakrishna Gouda and Anr. ---- Applicants Vs The State of Maharashtra - R. A. K. Marg Police Station --- Respondent	Appearance
8	ABA 2145/2019	Nasir Jamal Shaikh Vs State L T Marg Police Station	Report

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Sr. No.	Case No.	Party Name	Stage
1	CRI APPEAL 18/2018	Ramesh Dhanraj Solanki @MA-75-18,BA-74-18-Aplnt. Vs Ninggappa Yallappa Chalwadi and The State of Maharashtra - Respdt.	Arguments
2	CRI APPEAL 552/2018	Ali Ahmed Mohammuddin Mansoori@MA-1731-18,BA-1618-18-Aplnt. Vs The State of Maharashtra-RPF Thana CSMT (Main)-Respdt.	Arguments
3	CRI APPEAL 702/2018	Inder Thakurdas Kamra@ MA 2206-18 @ BA 2155-18 - Aplnt. Vs The State of Maharashtra-Shivaji Park P. Stn.-Respdt.	Arguments
4	CRA 91/2018	Fatima Abu Sufiyan Shaikh - Applicant Vs The State of Maharashtra - Wadala Police Station - Respondent	Dismissal order
5	CRA 92/2018	Farzana Faiz Shaikh - Applicant Vs The State of Maharashtra - Wadala Police Station - Respondent	Dismissal order
6	CRA 93/2018	Faiz Usman Shaikh - Applicant Vs The State of Maharashtra - Wadala Police Station - Respondent	Dismissal order
7	S.C. 555/2017	The State Trombay Police Station Vs Mohd. Imran Jafarul Shaikh	Hearing/Evidence
8	S.C. 824/2015	The State - Santacruz PS Vs PRAVEENSINGH @ SANDEEP DIWANSINGH RAWAT	Evidence P/H

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DAILY BOARD DT. 30/09/2020

Sr. No.	Case No.	Party Name	Stage
1	CRI BA 1833/2020	Rajesh Chinnu Devendra - Applicant. Vs State - Antophill Police Station - Respondent.	Reply
2	CRI APPEAL 242/2019	Siddharth H. Verma@MA-734-19-Aplnt. Vs Sneha Siddhant Verma-Respdt.	Hearing
3	MA 165/2020	Siddhant Harish Varma in Appeal 242/19 --- Applicant Vs Sneha Siddhant Varma --- Respondent	Arguments
4	MA 734/2019	Siddharth H. Verma@Appeal-242-19-Aplnt. Vs Sneha Siddhant Verma-Respdt.	Hearing
5	S.C. 210/2015	The State DCB CID Unit XI Vs Arvind @ Guddu Vijay Gupta	Evidence P/H

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DAILY BOARD DT. 01/10/2020

Sr. No.	Case No.	Party Name	Stage
1	CRI APPEAL 323/2015	Manasi Milind Tungare@MA-960-15,BA-974- 15 - Aplnt. Vs The State-M. R. A. P. Stn.- Respdt.	Arguments
2	CRI APPEAL 757/2018	Taufiq Mohd. Vanu-Aplcnt. Vs The State-Shivaji Nagar P. Stn.-Respdt.	Arguments
3	ABA 916/2020	Mohan Sharappa Biradar Vs The State of Maharashtra Through Wadala T.T. Police Station	Arguments
4	ABA 2032/2019	Sagarmal Roopchand Jain Vs State Matunga Police Station	Hearing

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DAILY BOARD DT. 03/10/2020

Sr. No.	Case No.	Party Name	Stage
1	S.C. 284/2018	State - Agripada Police Station Vs Mohd. Naushad Abuz Shaikh	Statement u/S 313 Cr.P.C.
2	S.C. 815/2014	The State Deonar Police Station Vs Mangesh Atmaram Band and Othes	Defence evidence
3	CRA 885/2019	Vishal H. Khanna - Revision Applicant, Org. Accused No. 2 Vs Design Shop - Respondent, Org. Complainant	Order
4	CRA 886/2019	Karishma V. Khanna - Revision Applicant, Org. Accused Vs Design Shop - Respondent, Org. Complainant	Order
5	MA 1232/2019	Vishal H. Khanna @ Rev. ---19 @ MA 1231- 19 - Revision Applicant, Org. Accused No. 2 Vs Design Shop - Respondent, Org. Complainant	Order
6	MA 1234/2019	Karishma V. Khanna @ Rev. ---19 @ MA 1233-19 - Revision Applicant, Org. Accused Vs Design Shop - Respondent, Org. Complainant	Order
7	S.C. 94/2015	The State Khar P. Stn Vs Ravi Pursami Gauda	Evidence P/H
8	S.C. 629/2017	The State of Vakola Police Station Vs Rock Luis Dsouza	Evidence P/H
9	S.C. 507/2015	The State of Juhu Police Station Vs Dilip @ Chotu Shatrughna Mandal	Evidence

